

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2547**  
ANSWERED ON 02/08/2022

**SAANSAD ADARSH GRAM YOJANA**

2547. DR. KRISHNA PAL SINGH YADAV:  
SHRIMATI APARUPA PODDAR:  
SHRI RAJENDRA DHEDYA GAVIT:  
SHRI RAMESH CHAND BIND:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount of funds raised through various sources for the Saansad Adarsh Gram Yojana (SAGY), State and district-wise, particularly in Bhadohi, Arambagh, Jalgaon and Palghar;
- (b) whether a Committee has been constituted for the purpose of creating operational guidelines for the yojana and if so, the details thereof; and
- (c) whether the Government has faced any challenges in implementing the yojana, and if so, the plans to address the said challenges?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a): Under the Saansad Adarsh Gram Yojana framework, development of Gram Panchayats is envisaged through convergence and implementation of existing Government Schemes and Programmes under the administrative control of respective Ministries without allocating additional funds. However, mapping of schemes is carried out through convergence during the preparation of Village Development Plans (VDPs). The State, district-wise progress of VDPs including those of districts Bhadohi, Arambagh, Jalgaon and Palghar can be seen at [www.saanjhi.gov.in](http://www.saanjhi.gov.in). Information on expenditure incurred to carry out the activities proposed under VDP under different State and Central schemes are not maintained centrally in the MIS of the portal since no funds are released for this programme from the Centre.

(b): Guidelines for SAGY were released on 11 October 2014, which are available on the webportal ([saanjhi.gov.in](http://saanjhi.gov.in)) of the Scheme.

(c): The Gram Panchayats adopted under SAGY prepare Village Development Plans through a participatory process under the guidance of Hon'ble Members of Parliament. The VDP includes prioritised time-bound activities to achieve holistic and integrated progress of the village. As per latest data on scheme portal (<https://saanjhi.gov.in>), the SAGY Gram Panchayats have been successful in completing the implementation of 93,083 projects out of the 1,76,135 projects planned under Village Development Plans (VDP). The following initiatives have been inter alia taken for better implementation of the Scheme:

- 26 Schemes of 17 Ministries of Government of India have been amended / appropriate advisories have been issued to accord priority to SAGY in respective schemes.
- The Ministry has brought out a compilation of 127 Central Sector and Centrally Sponsored and 1806 State Schemes for convergence under SAGY. This document serves as a ready reckoner especially for the Members of Parliament, District and Village level officials about the different schemes for possible convergence at the GP level.
- Ministry has published a document named 'SAHYOG' as an indicative guidance document with the essential information on the existing social security schemes collated from respective Ministries to enrich the knowledge of villagers and village level functionaries to achieve 100% enrollment into the social/ financial Security Schemes in SAGY Gram Panchayats.
- The states have been requested to conduct the State Level Empowered Committee (SLEC) meetings headed by the Chief Secretary to review the implementation process and to ensure seamless convergence of schemes among different State Government Departments.
- The Ministry organised an orientation programme on SAGY for the newly elected MPs of 17<sup>th</sup> Lok Sabha.
- The Ministry provides training on preparation of VDP and the approaches to convergence of schemes to the Charge Officers and other stakeholders of the state who are coordinating the implementation at the local level and are fully responsible and accountable for the implementation of VDP.
- Capacity building programmes for the State Nodal Officers, State Team of Trainers and Charge Officers of SAGY Gram Panchayats are organized periodically through National Institute of Rural Development and Panchayati Raj, Hyderabad.
- At the national level, a separate web-based MIS is available at SAGY website (<http://saanjhi.gov.in>). The website has been revamped with more pertinent information related to the scheme for comprehensive view by the public.
- An MP Dashboard has been developed on SAGY website wherein MP centrality is more visible. The Hon'ble MP can log in and check the progress of the selected GP, and review it. The Hon'ble MP can access the MA score to assess the progress. Further, the concerns/views given in the comments section by the user from the GP will be visible to the Hon'ble MP, District Collector and Charge officer for necessary action.
- The parameters for dynamic ranking of Gram Panchayats have been recently developed and placed on the portal so as to instill competition amongst the selected SAGY GPs.
- MoRD has been holding orientation workshops of MP representatives to build their capacities and coordinate better with State Govts in implementation of SAGY programme.
- The States/UTs have been requested to direct the officials concerned to organize District Level Committee meetings regularly and also to brief the Hon'ble Members of Parliament

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